

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,
MUMBAI

C.P. (IB)-1819 (MB/2017)

CORAM : SHRI M.K. SHRAWAT, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.04.2018**

NAME OF THE PARTIES: Om Sai Shipping & Logistics

v/s.

Doshion Veolia Water Solution Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B CODE 2016

ORDER

17. C.P. (IB)-1819 (MB/2017)

None present. List this matter on 01.05.2018.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Rohit

Sd/-
M.K. SHRAWAT
Member (Judicial)